

SPECIAL BENCH
COURT - I

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/227(KB)2022
IA(I.B.C)/1411(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	ULTRAMINE PIPETECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Ms. Shreya Choudhary, Adv. : For Liquidator
Mr. Rakesh Kumar Agarwal, Liquidator

ORDER

1. Ld. Counsel for the liquidator present. Liquidator present in person.
2. **IA(I.B.C)/1411(KB)2024**
 - i. This IA has been filed for taking on record Progress Report at page 22-61.
This IA is accompanied by an affidavit at page 16-18.
 - ii. Progress Report is taken on record. IA is allowed and **disposed of**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)